

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.01.2024

COURT OF REGISTRAR
(VIRTUAL MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 05 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Naresh Kumar Goel Liquidator of B.R. Knitweaves Pvt. Ltd. Vs. Indian Overseas Bank & Anr.	Ashok Kumar Juneja
2.	I.A. No. 06 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	WPIL Ltd. Vs. Gammon India Ltd.	Saurabh Bindal
3.	I.A. No. 09 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	UTI Employees Sai Samruddhi Co-operative Housing Society Vs. Jayesh Sangharajka (RP-Ornate Spaces Pvt. Ltd.)	Pratik Sarkar

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